

श्री मि. कुमार मन्नालाल जो चौरङ्गिया :
परमों भी मैं कोशिश करता रहा, क्वेश्चन
आवर में बराबर कोशिश करता रहा, लेकिन
श्रीमान ने एक बार भी अवसर नहीं देना
चाहा। इसमें तो मेरे नाम के होते हुए
भी नहीं दिया। तो मुझे कौन सा तरीका
अपनाना चाहिए।

श्री सभापति : मुझे बहुत अफसोस
है, आप मेरी नजर से गुजर गये, लेकिन
आपको यह भी मालूम हो कि मैंने कई सौ
बार आपको मौका दिया है, आपका नाम
हो या न हो।

श्री मि. कुमार मन्नालाल जो चौरङ्गिया :
वह तो मेरा राइट है लेकिन इसमें मेरे नाम के
होते हुए भी अवसर नहीं दिया। शुरू से
भारंगव साहब के प्रश्न के समाप्त होने के बाद से
खड़ा होता रहा . . .

श्री सभापति : अब दलील करने की
क्या जरूरत है, मुझे बहुत अफसोस है।

PROF. SATYAVRATA SIDDHANTALANKAR: Sir, I put my question.

MR. CHAIRMAN: No, no. I will allow Mr. Chordia.

SHRI V. M. CHORDIA: I will not ask now, Sir.

MR. CHAIRMAN: All right. Mr. Ram Sahai.

श्री राम सहाय : नार्थ-इस्ट क्रान्टियर
रेलवे पर अभी अभी जो कई एक्सीडेंट्स हुए,
उनके बारे में उन्होंने कोई अपनी राय कायम
की है और अगर कायम की है, तो उसके
लिए क्या क्या प्रवन्ध किये गये हैं ?

SHRI C. M. POONACHA: Sir, I have mentioned that these cases are due to sabotage and we have tightened up our security measures. We have increased the Rail-

way Protection Force and we have subsequently instituted a system of search of the packages and baggages belonging to the passengers which action has had some desirable effect.

TRAIN HELD UP BY DESPERADOES

*61. PROF. SATYAVRATA SIDDHANTALANKAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether the 3 Down Aligarh Bareilly passenger train was held up on the morning of December 7, 1966 by some desperadoes with the object of looting the passengers; and

(b) if so, whether the miscreants have since been arrested?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI PARIMAL GHOSH): (a) and (b) No, Sir. The correct position is that on 5th December, 1966, 3 AB Aligarh-Bareilly passenger train was stopped out of course near Purwa Khera railway station by some miscreants to force a get down from the train. According to police report, the intention on the part of these was not to loot the passengers. Police investigations are still in progress. No arrests have been so far made.

श्री० सत्यव्रत सिद्धान्तलंकार : जो
समाचारपत्रों में निकला है वह तो यह है कि
पुलिस की रिपोर्ट है कि जब पैसंजर ट्रेन
जा रही थी, तब दो व्यक्ति इंजिन के साथ ही
जो टिब्बा था, उसमें से उतरे और उसके
बाद ब्राइवर जो था या फायरमैन जो था
वह भी उतरे और उन्होंने देखा कि तीन
आदमी झाड़ियों में से निकले और उनके
पान बन्दूकें थीं, इन सबको देख कर ब्राइवर
ने फायरमैन को कहा कि गाड़ी चलाओ और
गाड़ी चल दी। तो यह भागी की सारी
जो रिपोर्ट निकली है, क्या वह सन

SHRI PARIMAL GHOSH: Sir, the actual facts of the case are these. Not exactly on 5th December, 1966 but on 7th December, 1966 while Train No. 3 AB (Aligarh-Bareilly Passenger) was on the run some persons travelling in the front brake-van stopped it between Gate No. 25 and Gate No. 26 of Purwa Khera Halt by applying the vacuum. The intent on of the persons was to get down from the train at this Flag Station where the train was not scheduled to stop. The fireman got down to find out the cause of the stoppage and noticed a few persons getting down from the brake-van and questioned them for stopping the train. Thereupon an altercation took place between the fireman and these people. The driver apprehending danger started the train and while the fireman was boarding the engine the miscreants fired at him. As a result of the firing the fireman sustained injuries. He was given first aid at the next station. The fireman was also attended to by the Railway doctor.

The finding in this case is that the purpose of the miscreants who stopped the train was actually not to loot any passengers but only to get down at the Flag Station where the train was not scheduled to stop.

PROF. SATYAVRATA SIDDHANTALANKAR: According to the statement just read out by the Minister, it is clear that the miscreants fired. That they fired surely means that there was something fishy about it, something dangerous. I want to know whether we have not got a system of having Railway Security Staff. If we have, were some Railway Security Staff travelling on that train or not? If not, why were they not travelling? If they were travelling, then the question is what did those people do? Were they simply watching this drama going on and doing nothing else?

SHRI C. M. POONACHA: Sir, the Railway Police Staff or the Railway Police Guards are accompanying the passenger trains normally on the main lines.

This was not one of those lines. It was a goods train and as I said in this particular train no Armed Guard was travelling. At the point where these miscreants wanted to get down they stopped the train by applying the vacuum with a view to getting down at that particular point where the train was not scheduled to stop. When the fireman approached these people who had got down they, in order to scare away the Fireman, used a country-made pistol and fired a round and the fireman was slightly injured. He was not very severely injured. Police investigations are proceeding. They have registered a case under section 307 I.P.C. and the matter is under police investigation.

PROF. SATYAVRATA SIDDHANTALANKAR: Was it a goods train or a passenger train?

SHRI C. M. POONACHA: It was not a goods train. I am sorry. It was a passenger train. But it is a local one and not a main train. In this passenger train no Security Guard was travelling.

PROF. SATYAVRATA SIDDHANTALANKAR: Why?

SHRI C. M. POONACHA: They do not travel on all sectors. I want to make it clear that only on the main lines the Security Guards travel.

SHRIMATI SHAKUNTALA PARANJTYE: Arising from the answer of the hon. Minister. Sir. He said there are Security Staff for passenger trains.

SHRI C. M. POONACHA: On the main lines.

SHRIMATI SHAKUNTALA PARANJTYE: I would like to know whether on the main lines for fast trains: there is no necessity for such Security Staff? I think very valuable goods are being carried by our Railways and? I want to know whether there are not Armed Guards for those trains?

